[Sh. Ramashray Prasad Singh]

Directors and Directors. According to an order of 20th March, the cloth of N.T.C. Mills was ordered to seel at half of the rates. That fellow went to Europe to make merry and he spent 50 lakh dollars on his merry making but even than he could not sell an inch of cloth there.

Therefore, through you, I would like to urge the Government to initiate a high level inquiry into the corrupting prevalent in N.T.C. and evil deeds of the officers there. In this way you can get many proofs against the officers involved in malpractices. According to my information the N.T.C. officials are indueged in there pleasures and mude photographs dancing with semi nude girls have been sent to the Prime Minister. These photographs will tell many more things during the investigation. Therefore, through you, I would like to urge upon the Government to initiate a high level inquiry into this matter and remove such person.

SHRI VIRENDRASINGH (Mirzapur): Mr. Chairman Sir, some days back we were expressing our concern about drought in many parts of the country but now haitstorms and snow fall has caused loss to the crops of many a farmers in Eastern U.P and Bihar, In my constituency, Harya Lalgani Block of Mirzapur district, hailstorm has destroyed the crops completely. The farmers there are compelled to work as a labourer.

Sometime back work was started on the Maji bridge which links U.P and Bihar and the people in the area were earning their livelihood by working there as labourers but now that work has also been stopped. Lurge upon the Government to pay compensation to the farmers for the loss caused to their crops due to hailstorms in Lalgani and Harva development block. The construction of Maji bridge should also be restarted without further dalay so that people of that area may get some work there.

SHRIMATI GIRIJA DEVI (Maharaj Gani): Mr. Chairman, Sir. I would like to raise the problem faced by the people of Saran, Sivan and Gopalgani area of North Bihar. Generally the people of these areas go out of their villages for their livelihood. I would like to draw the attention of the House towards inadequate rail facilities provided for these areas. It is a thickly populated area of North Bihar and people go out of their villages in search of their livelihood.

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Sir, now-a-days marriage season is going on and every day thousands of persons want to go to their homes. Every day many persons belonging to Sivan, Chhapra, Hazipur and Gopalgani come to my house for railway reservation from special quota, but no reservation is available in any of the trains going to these areas even upto the month of may, people are helpless. They are not able to go to their villages to attend marriages at their residence. Therefore, I would like to request the Government that at least two new trains should be introduced between Delhi and Muzaffarour so that these poor people may reach their villages in time to attend marriages.

SHRIMATI KRISHNENDRA KAUR (Deepa) (Bharatpur): Mr. Chairman, Sir, I would like to draw the attention of the Government towerd the canal passing through Bharatourcity. Many wells constructed along the canal are used for drinking water. But all the waste of city is thrown into this canal and as a result of it the water in wells constructed along the canal has also got contaminated and it cannot be used as potable water. Therefore, Sir, I would like to request the Government through you that action should be taken to make arrangements to check the waste of city going into the canal and also to clean the canal so that the people may get potable water.

Similarly, there is an old drainage system in Bharatpur city which is alright and should be restarted so that the city could be kept clean.

SHRIHARIKEWALPRASAD (Salempur) : Mr. Chairman, Sir, I would like to draw the attention of the House towards the fact that on 6th